

(ग) समिति की बैठक तीन महीने में कम से कम एक बार होती है।

(घ) इस साल में समिति में १४ सुझाव रखे गये। इनमें से १० को या तो कार्यान्वित कर दिया गया है या किया जा रहा है और बाकी सुझावों की जांच की जा रही है।

(ङ) तथा (च) समिति के सदस्यों की नामजदगी हर साल भारत सरकार द्वारा होती है और वह नामजदगी का निणय करते समय द्वीप समूहों में भिन्न-भिन्न वर्गों के प्रतिनिधित्व का ध्यान रखती है। इसके लिये कोई खास योग्यतायें नहीं रखी गई हैं।

Lord Buddha's Monument in New Delhi

*2332. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state:

(a) whether there is any proposal to erect a monument of Lord Buddha in New Delhi;

(b) if so, whether the site of that monument has been selected;

(c) the estimated cost of constructing it; and

(d) how and when the design of that monument will be selected?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) There is a proposal to erect a monument in commemoration of the 2500th year of Buddhism.

(b) Yes, a site has been selected provisionally.

(c) The cost of the monument will be estimated after the design has been decided.

(d) The matter is under consideration.

Kolar Gold Fields

*2333. **Shri T. B. Vittal Rao:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that a Research Team from the Centre has been deputed to Kolar Gold Fields;

(b) if so, the names of its personnel and terms of reference; and

(c) whether any time limit has been fixed for the submission of its report?

The Deputy Minister of Education (Dr. K. L. Shrimall): (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix XI, annexure No. 52].

Scholarships for the Blind

*2334. **Shri Radha Raman:** Will the Minister of Education be pleased to state:

(a) the number of post-school scholarships given or proposed to be given to the blind students during 1955-56; and

(b) by what time all these scholarships will actually be awarded?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) About 15.

(b) Six to eight weeks.

All-India Co-operative Insurance Societies' Conference

*2335. **Thakur Jugal Kishore Sinha:** Will the Minister of Finance be pleased to state whether any decision has been taken on the Resolution adopted by the All India Co-operative Insurance Societies Conference held on the 26th and 27th August, 1955 at New Delhi with regard to relief from income-tax?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): No, Sir. The representatives of the All India Co-operative Insurance Societies were asked to furnish specific facts and figures to show how co-operative Insurance Societies are adversely affected and their further representation in this behalf is awaited.

Accounting and Treasury Reforms

*2336. **Shri S. N. Das:** Will the Minister of Finance be pleased to state:

(a) whether the officers deputed on Special Duty by the Comptroller and Auditor General to examine the system of Exchequer Issues and Control and other allied reforms in the existing accounting and treasury procedure have submitted their report;

(b) if so, the nature of the recommendations made by them; and

(c) the action taken to implement them?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) to (c). The officers deputed on Special Duty were to report to the Comptroller